

(b) Yes, Sir.

(c) City Gas Distribution (CGD) entities authorized by Central Government, including Joint Ventures of GAIL, are undertaking activities to expand the CNG network. Further, Petroleum and Natural Gas Regulatory Board (PNGRB) is in the process of authorizing entities for undertaking CGD activities in other cities. 834,631 standard cubic metres per day (SCMD) gas has been allocated from KG D-6 to various CGD entities for supply to transport and domestic sectors. The Government proposes to extend supply of CNG to 200 new towns by 2015.

NREGS for small farmers

571. DR. JANARDHAN WAGHMARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has any plan to implement National Rural Employment Guarantee Scheme (NREGS) to meet the needs of the small farmers helping them in cultivation of their agricultural land;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) The benefits of works on individual lands as given in para I (iv) of Schedule I of NREG Act have been extended to small and marginal farmers *vide* Notification dated 22.7.2009 as per the following amendment:

"Provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Scheduled Castes and Schedule Tribes or below poverty line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awaas Yojana of Government of India or that of the small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008."

Houses built under IAY

572. SHRI SHYAMAL CHAKRABORTY:

SHRI MOINUL HUSSAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of houses built so far under Indira Awaas Yojana (IAY), State-wise; and

(b) the number of such houses which are having proper sanitation and water facilities?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Indira Awaas Yojana (IAY) is being implemented as an independent Scheme *w.e.f.* 1.1.1996. Since then 185.19 lakh houses have been constructed under the Scheme. As per the Scheme guidelines, IAY beneficiaries also have to construct sanitary latrine along with house.